

ITEM NO.104

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 9408/2013

AMIT KUMAR BANERJEE

APPELLANT(S)

VERSUS

SUMITA CHAKRABORTY . & ORS.

RESPONDENT(S)

Date : 31-03-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Appellant(s)

Mr. Danish Zubair Khan, AOR

For Respondent(s)

Mr. Ranjan Mukherjee, AOR

Mr. Mrigank Prabhakar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As requested, list on 5th April, 2022.

(POOJA SHARMA)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)